

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
CA (CAA) No- 14/230/232/ND/2020

IN THE MATTER OF:

M/s Mamram Pvt Ltd and M/s Yuma Pvt Ltd.

....Applicant

SECTION

U /s. 230-232

Order delivered on 18.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Mr. Preeti, appeared on behalf of Income Tax Department and seeks time to file reply/report. None present on behalf of the ARoC. Ld. ARoC is directed to file their reply/report. Let the same be filed 3 days before the next date of hearing. List the case on **24.03.2020**.

SH/-

(K.K. VOHRA)
MEMBER (T)

SH/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)